

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511

(IB)-264(PB)/2023

IA/3942/2023, IA/3316/2023, IA/3472/2023, IA/3481/2023, IA/3280/2023,
IA/3277/2023, IA/2944/2023, IA/3254/2023, IA/3048/2023, IA/2850/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 22.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

: Mr. Nimish Vakil, Mr. Pai Amit, Mr. Abhiyudaya Vats,
Mr. Anshul Syal, Ms. Bhavana Duhon, Advs. in
IA/3316/2023
Ms. Maylov Bilaurala, Mr. Pranaya Goyal, Mr. Dhruv
Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma,
Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu
Gupta, Mr. Uday Mathur, Ms. Nehal Gupta, Advs. in
IA/3254/2023
Mr. Saket Satapathy, Mr. Anubhav Dutta, Ms. Priyal
Shah, Advs. in IA/3048/2023
Mr. Ritesh Singh, Mr. Ajay Kumar, Mr. Navneet K.
Singh, Mr. Babul Biswas, Ms. Anchal, Mr. Hetram
Bishnoi, Advs. in IA/2850/2023
Ms. Ameya Gokhale, Ms. Meghna Rajadhyaksha,
Mr. Vaijyant Paliwal, Ms. Medha Sachdev, Mr. Rishabh
Jaisani, Ms. Riya Basu, Ms. Mehak Nayak, Mr. Harit
Lakhani, Advs. in IA/3280/2023 & IA/3277/2023
Mr. Arun Kathpalia, Sr. Adv. with Ms. Ameya Gokhale,
Ms. Meghna Rajadhyaksha, Mr. Vaijyant Paliwal,
Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Riya
Basu, Ms. Mehak Nayak, Mr. Harit Lakhani, Advs. in
IA/2944/2023
Mr. Ankur Mahindro, Mr. Rohan Taneja, Mr. Mehul

Jain, Mr. Ankit Garg, Adv. in IA/3481/2023 &
IA/3472/2023
For the Respondent : Mr. Sahil Monga, Adv. for IBBI in IA/3942/2023
For the CoC : Mr. Vishrutyi Sahni, Adv.
For the RP : Ms. Pratiksha Mishra, Mr. Shreyas Edupuganti

ORDER

IA/3254/2023 & IA/3048:-

As per order dated 12.09.2023, IA/3254/2023 & IA/3048/2023 was partly heard by bench comprises of MR. MAHENDRA KHANDELWAL, Hon'ble Member (Judicial) and SHRI RAHUL BHATNAGAR, Hon'ble Member (Technical). Since, the issue involve in other IAs are also on the similar footing, it would be appropriate that matter may be placed before the said bench for further consideration. List the matter before the bench comprises of MR. MAHENDRA KHANDELWAL, Hon'ble Member (Judicial) and SHRI RAHUL BHATNAGAR, Hon'ble Member (Technical).

IA/3942/2023:-

Mr. Sahil Monga, Adv. appear on behalf of the IBBI and submitted that despite the order dated 25.08.2023, Registry is not accepting the Vakalatnama and pleadings on behalf of the IBBI. Registry is directed to facilitate the IBBI for filing their pleadings and Vakalatnama in the matter as we have asked the IBBI to file their reply.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)